

HIGH COURT OF SIKKIM
GANGTOK

No. 68/HCS

Dated 13.5.24

NOTIFICATION

Hon'ble the Chief Justice is pleased to re-appoint the Advocates named herein as Oath Commissioners for Gangtok District for a term of 02 (two) years from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3 (2) of the Oaths Act, 1969.

The Oath Commissioners shall act in accordance with Rules 9, 10,11,12 and 16 of the Sikkim Oath Commissioners (Appointment & Control) Rules, 2008. The remuneration for attestation of affidavit shall be as follows: -

- (a) Attestation at the Court Premises: Rs. 100/- per affidavit.
- (b) Attestation in the residence of deponent: Rs. 200/- per affidavit.

1. Ms. Yankeela Bhutia
2. Ms. Sarala Gurung

Sd/-
REGISTRAR

Memo No. 8 (35) Confdl/HCS/1934-51

Dated: 13.5.24

Copy to:

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Chief Secretary, Government of Sikkim, Gangtok.

7. The Principal District & Sessions Judge, Gangtok and OSD to Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
8. All District & Sessions Judges.
9. The Director, Sikkim Judicial Academy, Gangtok.
10. The Member Secretary, Sikkim Legal Services Authority, Development Area, Gangtok.
11. The Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs, Government of Sikkim, Gangtok.
12. All Chief Judicial Magistrate-cum-Civil Judges (SD).
13. All Civil Judge-cum-Judicial Magistrates.
14. The Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette.
15. The General Secretary, Bar Association of Sikkim, Gangtok.
16. The General Secretary, High Court Bar Association of Sikkim, Gangtok.
17. The General Secretary, Namchi Bar Association of Sikkim, Namchi.
18. P.A. to the Registrar General, High Court of Sikkim.
19. P.A. to the Registrar, High Court of Sikkim.
20. Computer Cell, High Court of Sikkim.
21. Notice Board.
22. Personal File
23. File
24. Guard File.


10/5/2024
REGISTRAR
(JUDICIAL SERVICE)